

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT CHENNAI ON 24.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/337/IB/2018
PETITION NUMBER : CP/623/IB/2017
NAME OF THE PETITIONER(S) : V.NAGARAJAN (RP)
NAME OF THE RESPONDENTS : NSR STEELS PVT LTD
UNDER SECTION : 30(6)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

01. U. NAGARAJAN Resolution Professional U. Nagarajan
02. J. MANIVANNAN RP's counsel. J. Manivannan
03. P. Gurus Manthani. Resolution Applicant P. Gurus Manthani

ORDER

RP along with Counsel present. Heard. **Order reserved.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)